

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 900 OF 2017 IN  
DFR NO. 3239 OF 2017**

**Dated : 06<sup>th</sup> November, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**In the matter of:**

**Tata Power Trading Company Limited .... Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri  
Mr. Avijeet Lala  
Ms. Shikha Pandey  
Ms. Soymya Prakash

Counsel for the Respondent(s) :

**ORDER**

Issue notice to the Respondents returnable on 20.12.2017. Dasti, in addition, is permitted.

List the matter on **20.12.2017.**

**(Justice N.K. Patil)  
Judicial Member**

**(I. J. Kapoor)  
Technical Member**

*mk/vt*